

18.4.2000/

OA 1328/93

HON. MR. S.K.I. NAQVI, J.M.

HON. MR. S. BISWAS, A.M.

Advocates have resolved not to work today due to sad demise of Shri M.C. Agrawal and Shri Jai Narain Singh Yadav, advocates, Adjourned to 23/5/2000.

BOC

23/05/2000

Hon'ble Mr. S.K.I. Naqvi, J.M.

Hon'ble Mr. S. Biswas, A.M.

Listed at Sl. No. 21 of
Came list. Not reached after
11 cases taken under head Contempt/
hearing. This D.B. is available
only before lunch. Adjourned to
08/08/2000 for hearing.

BOC
Hye

O/A

File is Complete

Submitted

2/8/2000

S.O.C. S. 7/16
DB/10/1/18

08/8/2000

Hon'ble Mr. S.K.I. Naqvi, J.M.
Hon'ble Mr. M.P. Singh, A.M.

None for the applicant.
Shri A. Sthalekar counsel
for the Respondents is on
adjournment. Case is
to 16-10-2000 for hearing.

M
A.M.

S. J.N.

6

ORAN 1328/2000

16-10-2000

Hon. Mr. Rafiquddin J.M

Hon. Mr. S. Biswas op.

None for the parties ever
in the revised list. Dismissed
in default.

Am.

J.M.